

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25
Jammu & Kashmir	0.3	0.5	0.3	0.4	0.3	0.5	0.2	0.4	0.2	0.4	0.3	0.4	-	-	-	-	-	-	0.1	-	0.1	-	0.1	-
Karnataka	1.3	3.0	1.4	3.2	1.4	3.3	0.2	0.1	0.2	0.2	0.3	0.1	1.5	0.7	1.8	0.7	1.7	0.5	2.6	1.7	2.6	1.8	2.2	1.3
Kerala	0.5	1.0	0.4	0.8	0.4	0.7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Madhya Pradesh	5.3	5.8	5.4	5.9	5.4	4.5	4.0	6.7	4.3	7.8	4.5	7.3	5.2	3.1	5.0	3.5	5.0	3.3	5.6	4.9	6.0	5.1	6.1	5.8
Maharashtra	1.6	2.6	1.5	2.6	1.5	2.4	0.7	0.9	0.8	1.2	0.7	0.7	3.3	1.6	3.3	2.0	3.3	1.2	2.6	2.0	2.7	2.4	2.6	1.7
Orissa	4.5	6.2	4.5	4.4	4.5	6.2	-	-	-	-	-	-	0.9	0.4	0.7	0.2	0.8	0.3	0.5	0.2	0.4	0.2	0.4	0.2
Punjab	2.2	6.8	2.2	7.3	2.3	7.9	3.2	12.5	3.2	13.7	3.3	12.7	0.1	0.1	0.1	0.1	0.1	0.1	0.3	0.3	0.2	0.3	0.2	0.2
Rajasthan	0.1	0.1	0.1	0.2	0.2	0.2	2.2	5.5	2.5	6.8	2.7	6.7	3.6	1.5	3.8	1.8	4.4	2.6	3.8	3.1	3.9	3.5	4.4	3.3
Tamil Nadu	1.2	5.3	2.2	5.8	2.4	7.1	-	-	-	-	-	-	0.6	0.2	0.6	0.2	0.6	0.3	1.1	1.6	1.1	1.5	1.3	1.9
Uttar Pradesh	5.6	10.4	5.5	11.8	5.7	12.2	8.9	21.8	9.0	24.0	9.2	23.0	2.8	2.2	2.8	2.6	2.8	2.3	1.6	1.4	1.8	1.5	1.7	1.0
West Bengal	6.0	11.9	5.8	12.8	5.9	13.2	0.3	0.7	0.4	0.8	0.4	0.8	0.2	0.1	0.2	0.2	0.2	0.1	0.5	0.4	0.5	0.4	0.5	0.4
All India	42.8	77.0	43.4	81.7	43.4	82.3	25.0	62.1	25.9	69.4	26.7	65.9	22.3	12.3	22.4	14.2	22.8	13.1	26.0	22.1	26.3	24.4	26.2	22.0

Drive against Insurgents

366. SHRI G. GANGA REDDY :

SHRI K. YERRANNAIDU :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India expressed concern over the use of Bhutan as a militant base by North-Eastern insurgent groups;

(b) if so, the details thereof; and

(c) the assistance given/proposed to Bhutan for drive against these insurgents?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) : (a) to (c) The presence of North-Eastern militants on Bhutanese territory has been a subject of discussion with Bhutan. Both sides share concerns on this issue which was discussed at length in the National Assembly of Bhutan at its last session held in June-July 1998. The National Assembly recognised the danger posed by these militants to Bhutan itself, and sought to find the most appropriate ways and means to move them from their territory. India and Bhutan have remained in frequent touch to find a solution to this issue and are cooperating with each other in this regard.

CTBT

367. DR. RAVI MALLU : Will the MINISTER of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has decided to take up final view on CTBT after diplomatic negotiations with the European Union and Russia?

(b) if so, whether the Indian Government had concrete discussion with these countries; and

(c) if so, by what time final decision in this regard is likely to be taken?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) : (a) and (b) As part of Government's efforts to engage key interlocutors in key countries on a range of issues including the CTBT, discussions have also been held, inter-alia, with Russia and the European Union.

(c) Government's position on the CTBT has been placed before Parliament. On December 15, 1998, Prime Minister had stated that "India is now engaged in discussions with key interlocutors on a range of issues, including the CTBT. We are prepared to bring these discussions to a successful conclusion, so that the entry into force of the CTBT is not delayed beyond September 1999. We expect that other countries as indicated in Article XIV of the CTBT, will adhere to the Treaty without conditions. That remains our position. For the successful conclusion of the talks, creation of a positive environment by our interlocutors is a necessary ingredient."

[English]

12.00 hrs.

PAPERS LAID ON THE TABLE

A copy of the Economic Survey 1998-99

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : Sir, I beg to lay on the Table a copy of the 'Economic Survey, 1998-99'. (Hindi and English versions).

[Placed in Library. See No. LT. 2424/99]

Annual Report and Review by the Government of the working of the Coconut Development Board, Kochi

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : Sir, I beg to lay on the Table—